

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 14<sup>th</sup> September, 2023

**NO.HC.VII-56/2020/9481/A###** The Hon'ble Gauhati High Court has been pleased to direct the following Grade-III Judicial Officers to attend the "***Refresher Training Programme***" scheduled to be held from **23-09-2023 to 25-09-2023** from 10:00 A.M. to 04:00 P.M. at the Judicial Academy, Assam.

<b>Sl No.</b>	<b>Name of the Officers</b>	<b>Designation and place of posting</b>
1.	Smti. Sukanya Gogoi	Civil Judge (Jr. Division) No. 1, Darrang
2.	Smti. Zohra Yasmin	Civil Judge (Jr. Division), Morigaon
3.	Shri Amajyoti Sonowal	Judicial Magistrate 1 <sup>st</sup> Class, Dhubri

The nominated Judicial Officers are directed to report at the venue (**Judicial Academy, Assam**) on **23-09-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII/56/2020/9482-9492/A**

**Dated: 14-09-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District & Sessions Judge,  
Darrang / Dhubri / Morigaon

***(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).***

6. The Chief Judicial Magistrate,  
Darrang / Dhubri / Morigaon

***(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).***

7. The nominated Judicial Officers concerned:

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **18-09-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

- c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

**REGISTRAR (JUDICIAL)**

*Handwritten signature and date: 14-09-2023*